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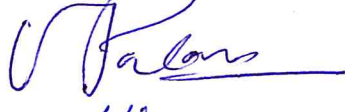

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/22/2017  
NAME OF THE PETITIONER(S) : MM SUNDARAM  
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	A. G. SATHYA NARAYANA	COUNSEL FOR R <sub>1</sub>	
2	V. PALANIAPPAN	MM Sundaram	
3	Subhang Nair	Counsel for R <sub>2</sub>	

**ORDER**

Shri V Palaniappan, FCA, representing the petitioner present. Shri M M Sundaran, Petitioner present in person. Shri A G Sathyanarayana, counsel for R1 and Shri Subhang Nair, counsel for R2 present. Counsel for R2 submitted that they have received copy of the petition but not the documents. Counsel for petitioner is directed to furnish copy of the same to the counsel for respondents who in turn are directed to file reply on receipt of the documents by the next date of hearing. Put up on **01.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)